

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 428
IB/251/ND/2020

IN THE MATTER OF:

M/s Indsao Infratech

...

Applicant

Vs

M/s Mars Buildmart Pvt Ltd

Respondent

Under Section 9 of IBC, 2016.

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)